

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/11	TP 32/16	For hearing	397/ 398	Satwant Singh & Another Vs. Columbia Asia Hospitals P. Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. RATHUC DEV
FOR Anup Singh Law Firm
990 298 4146

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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.

Counsel for Respondent inform^{ed} the Tribunal, that some more time is required
for reporting full settlement of the compromised^{ed} claim^{ed}. List it on 22/12/2017.

A
Member (T)

o
Member (J)